NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30

 \mathbf{AM}

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.48/97/HDB/2017
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited
NAME OF THE PETITIONER(S)	IJM (INDIA) INFRASTRUCTURE LTD.
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
YIVEK CLANESH	Advocali	Aprassociates 140 Ugmail com 9495968289	Vivo

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
0.0		SANKARR ADGA NTA	
SANKARA RAO G.	Barocete	e Grafilian	C. Santerra
		9951769022	

Heard Mr. Vivek Ganesh, learned counsel for the petitioner and Mr. Sankara Rao G, learned counsel for the respondent.

Learned counsel for the respondents has not filed any affidavit by stating that they have no objection to allow the application basing on the orders passed in CP No. 2 of 2014 and undertakes to file affidavit in terms of the above submissions. Post the case on 17.11.2017 for final no further adjournments. will be granted

Son Son

Member (Judicial)